

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :06-07-2026

Date : 04.07.2026

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	46799/2026	04.07.2026	ABLAPL-6778/2026	RC SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03		(Seat No-)
2	46800/2026	04.07.2026	ABLAPL-4838/2026	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03		(Seat No-)
3	46806/2026	04.07.2026	WP (C) - 29732/2025	SWETALINA PANDA	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Seat No-)
4	46807/2026	04.07.2026	BLAPL-2770/2026	S.K.SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2026-05-14		(Seat No-)
5	46812/2026	04.07.2026	WP (C) - 20040/2026	SUBASH CHANDRA PANI	C.O.	COURT NO. 23	Order Dtd. 2026-07-03		(Seat No-)
6	46816/2026	04.07.2026	WP (C) - 18875/2026	S.C.D.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(Seat No-)
7	46817/2026	04.07.2026	WP (C) - 18875/2026	S.C.D.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(Seat No-)
8	46818/2026	04.07.2026	WP (C) - 19104/2026	S.C.D.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(Seat No-)
9	46819/2026	04.07.2026	CMP-945/2026	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(Seat No-)
10	46820/2026	04.07.2026	FAO-666/2026	U.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-09-09		(Seat No-)
11	46821/2026	04.07.2026	FAO-715/2026	D.PATTANAIAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(Seat No-)
12	46822/2026	04.07.2026	FAO-79/2026	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-03	MISC. APPEAL SEC.	(Seat No-5)
13	46823/2026	04.07.2026	CRLMC-959/2026	N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	CRIMINAL MISC	(Seat No-7)
14	46825/2026	04.07.2026	CRLMC-2014/2026	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(Seat No-7)
15	46826/2026	04.07.2026	FAO-588/2026	S.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(Seat No-7)
16	46827/2026	04.07.2026	CMP-955/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
17	46828/2026	04.07.2026	CRLMC-1872/2026	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(Seat No-7)
18	46829/2026	04.07.2026	CRLMC-1872/2026	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(Seat No-7)
19	46830/2026	04.07.2026	CRLMC-	A.K.PATRA	C.O.	COURT NO.	Order Dtd.		(Seat

			1793/2026			2 OLD	2026-06-25		No-7)
20	46831/2026	04.07.2026	CRLA-806/2025	A.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(Seat No-7)
21	46832/2026	04.07.2026	FAO-229/2026	S.K.DAS	C.O.	COURT NO. 5	Order Dtd. 2026-06-30		(Seat No-7)
22	46833/2026	04.07.2026	CRLMP-708/2026	S.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-07-02		(Seat No-7)
23	46834/2026	04.07.2026	CRLMC-4361/2024	A.K.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2026-07-02		(Seat No-7)
24	46835/2026	04.07.2026	CRLMC-4361/2024	A.K.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2026-07-02		(Seat No-7)
25	46836/2026	04.07.2026	CRLMC-1253/2026	H.SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2026-07-02		(Seat No-7)
26	46837/2026	04.07.2026	WA-493/2026	T.BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06		(Seat No-7)
27	46838/2026	04.07.2026	WA-493/2026	I.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06		(Seat No-7)
28	46839/2026	04.07.2026	WA-489/2026	I.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06		(Seat No-7)
29	46840/2026	04.07.2026	CRLMC-2035/2026	R.SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-02		(Seat No-7)
30	46842/2026	04.07.2026	CRLMC-3040/2025	ASISH KUMAR RAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01	CRIMINAL MISC	(Seat No-4)
31	46843/2026	04.07.2026	CRLMP-742/2026	BIJAYANANDA DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-09		(Seat No-4)
32	46844/2026	04.07.2026	RVWPET-141/2026	Y.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-15		(Seat No-4)
33	46845/2026	04.07.2026	WP (C) - 20030/2026	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-03		(Seat No-4)
34	46846/2026	04.07.2026	WP (C) - 19943/2026	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-07-03	WRIT BRANCH-8	(Seat No-56)
35	46847/2026	04.07.2026	WP (C) - 19938/2026	S.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-07-03	WRIT BRANCH-7	(Seat No-18)
36	46848/2026	04.07.2026	WP (C) - 20042/2026	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-07-03	WRIT BRANCH-2	(Seat No-6)
37	46849/2026	04.07.2026	WP (C) - 19815/2026	U.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(Seat No-6)
38	46850/2026	04.07.2026	WP (C) - 13365/2026	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-07-03	WRIT BRANCH-5	(Seat No-32)
39	46851/2026	04.07.2026	WP (C) - 20168/2026	K.C. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-07-03	WRIT BRANCH-4	(Seat No-58)
40	46852/2026	04.07.2026	WP (C) -	H.S. PAIKRAY	C.O.	COURT NO.	Order Dtd.		(Seat

			20026/2026			23	2026-07-02		No-58)
41	46853/2026	04.07.2026	WP (C) – 19135/2026	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	WRIT BRANCH-5	(Seat No-22)
42	46854/2026	04.07.2026	WP (C) – 15137/2026	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	WRIT BRANCH-3	(Seat No-12)
43	46855/2026	04.07.2026	WP (C) – 14338/2026	H.K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(Seat No-12)
44	46856/2026	04.07.2026	WP (C) – 15137/2026	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	WRIT BRANCH-3	(Seat No-12)
45	46857/2026	04.07.2026	WP (C) – 13009/2026	S. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2026-07-22		(Seat No-12)
46	46858/2026	04.07.2026	WP (C) – 18877/2026	R.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-07-02	WRIT BRANCH-3	(Seat No-14)
47	46859/2026	04.07.2026	WP (C) – 20064/2026	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-07-03	WRIT BRANCH-6	(Seat No-36)
48	46860/2026	04.07.2026	WP (C) – 19779/2026	S. R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-03		(Seat No-36)
49	46861/2026	04.07.2026	WP (C) – 19017/2026	K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-06-25	WRIT BRANCH-8	(Seat No-40)
50	46862/2026	04.07.2026	WP (C) – 19820/2026	U. DAS	C.O.	COURT NO. 17	Order Dtd. 2026-07-01		(Seat No-40)
51	46863/2026	04.07.2026	WP (C) – 14238/2026	S. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-07-02	WRIT BRANCH-6	(Seat No-16)
52	46864/2026	04.07.2026	WP (C) – 19185/2026	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH-6	(Seat No-26)
53	46865/2026	04.07.2026	WP (C) – 14387/2026	K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-03	WRIT BRANCH-5	(Seat No-21)
54	46868/2026	04.07.2026	BLAPL-3638/2026	GD MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-03		(Seat No-21)
55	46869/2026	04.07.2026	BLAPL-2835/2026	HK PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	BAIL-1	(Seat No-15)
56	46870/2026	04.07.2026	BLAPL-1825/2026	HK PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(Seat No-15)
57	46879/2026	04.07.2026	CMP-944/2026	P. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(Seat No-15)

58	46884/2026	04.07.2026	WP (C) – 21845/2010	B.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-07-03	WRIT BRANCH-6	(Seat No- 26)
59	46885/2026	04.07.2026	CRLMC- 1906/2026	P.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(Seat No- 26)
60	46886/2026	04.07.2026	ABLAPL- 7191/2026	B.K.SENDHA	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(Seat No- 26)
61	46896/2026	04.07.2026	CRLMC- 1902/2026	RITURANJAN CHHOTARAY	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(Seat No- 26)
62	46898/2026	04.07.2026	JCRLA- 150/2023	M.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-09-30	CRIMINAL APPEAL	(Seat No-2)
63	46906/2026	04.07.2026	CRLREV- 325/2023	P.R.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-08-03	CRIMINAL REVISION	(Seat No-1)
64	46907/2026	04.07.2026	CRLREV- 516/2023	J.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-03	CRIMINAL REVISION	(Seat No-5)
65	46908/2026	04.07.2026	WP (C) – 24603/2014	S.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-07-02	WRIT BRANCH-2	(Seat No-9)
66	46909/2026	04.07.2026	WP (C) – 19374/2026	J.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-03		(Seat No-9)
67	46911/2026	04.07.2026	WP (C) – 19630/2026	L.D.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-20	WRIT BRANCH-3	(Seat No- 14)
68	46912/2026	04.07.2026	ABLAPL- 5834/2026	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2026-07-03	BAIL-2	(Seat No-8)
69	46914/2026	04.07.2026	WP (C) – 18682/2026	K.N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-02	WRIT BRANCH-3	(Seat No- 13)
70	46915/2026	04.07.2026	ABLAPL- 5724/2026	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2026-07-03	BAIL-1	(Seat No-6)
71	46916/2026	04.07.2026	ABLAPL- 4864/2026	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-07-03		(Seat No-6)
72	46918/2026	04.07.2026	WP (C) – 18336/2026	S.SUNANDINI	C.O.	COURT NO. 17	Order Dtd. 2026-07-03		(Seat No-6)
73	46919/2026	04.07.2026	WP (C) – 16679/2026	R.C.ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-07-03	WRIT BRANCH-8	(Seat No- 42)
74	46921/2026	04.07.2026	WP (C) – 14376/2012	G.JAYSINGH	C.O.	COURT NO. 17	Order Dtd. 2026-07-01	WRIT BRANCH-8	(Seat No- 43)
75	46922/2026	04.07.2026	WP (C) – 19975/2026	T.R.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-07-03	WRIT BRANCH-8	(Seat No- 56)
76	46924/2026	04.07.2026	WP (C) – 15185/2026	P.K.RATH	C.O.	COURT NO. 17	Order Dtd. 2026-07-01	WRIT BRANCH-8	(Seat No- 41)
77	46925/2026	04.07.2026	WP (C) – 15185/2026	M.R.DASH	C.O.	COURT NO. 17	Order Dtd. 2026-07-01	WRIT BRANCH-8	(Seat No- 41)
78	46927/2026	04.07.2026	WP (C) – 20213/2026	G.JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-07-14	WRIT BRANCH-1	(Seat No-

									30)
79	46928/2026	04.07.2026	WP (C) – 20023/2026	S.K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-7	(Seat No- 48)
80	46929/2026	04.07.2026	WP (C) – 20145/2026	H.K.MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2026-07-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
81	46930/2026	04.07.2026	WP (C) – 6543/2012	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-6	(Seat No- 35)
82	46936/2026	04.07.2026	CRLMC- 2024/2026	R. K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2026-07-03		(Seat No- 35)
83	46937/2026	04.07.2026	WP (C) – 14993/2026	D RAY	C.O.	COURT NO. 1	Order Dtd. 2026-05-15	WRIT BRANCH-2	(Seat No-6)
84	46949/2026	04.07.2026	CRP-9/2026	S.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-07-22	CIVIL REVISION	(Seat No-5)
85	46951/2026	04.07.2026	CRP-9/2026	D.P.JENA	C.O.	COURT NO. 12	Order Dtd. 2026-07-22	CIVIL REVISION	(Seat No-5)
86	46957/2026	04.07.2026	CRLMC- 2026/2026	H.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-07-27		(Seat No-5)
87	46958/2026	04.07.2026	CMP- 342/2025	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 6	Order Dtd. 2026-07-03		(Seat No-5)
88	46959/2026	04.07.2026	WP (C) – 8000/2026	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-4	(Seat No- 37)
89	46960/2026	04.07.2026	WP (C) – 18847/2026	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-7	(Seat No-5)
90	46961/2026	04.07.2026	WP (C) – 19291/2026	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-4	(Seat No- 58)
91	46962/2026	04.07.2026	CRLA- 1341/2023	M.K.PANI	C.O.	COURT NO. 5	Order Dtd. 2026-07-03	CRIMINAL APPEAL	(Seat No-9)
92	46963/2026	04.07.2026	ABLAPL- 3338/2026	B.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-07-03		(Seat No-9)
93	46964/2026	04.07.2026	WP (C) – 20026/2026	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-07-02		(Seat No-9)
94	46965/2026	04.07.2026	CRLA- 646/2022	B.DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
95	46966/2026	04.07.2026	WP (C) – 2299/2008	A.K.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-07-03	WRIT BRANCH-3	(Seat No- 28)
96	46967/2026	04.07.2026	WP (C) – 7686/2024	B.K.MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2026-06-30	WRIT BRANCH-2	(Seat No-8)
97	46968/2026	04.07.2026	WP (C) – 19922/2026	H.K.MOHANTA	C.O.	COURT NO. 5	Order Dtd. 2026-07-02		(Seat No-8)
98	46969/2026	04.07.2026	WP (C) – 19984/2026	B.SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-07-02	WRIT BRANCH-1	(Seat No- 30)
99	46970/2026	04.07.2026	WP (C) – 19733/2026	G.JAYSINGH	C.O.	COURT NO. 5	Order Dtd. 2026-07-03		(Seat No-

									30)
100	46971/2026	04.07.2026	WP (C) – 19959/2026	S.P.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2026-07-02	WRIT BRANCH-3	(Seat No- 12)
101	46972/2026	04.07.2026	WP (C) – 19961/2026	S.P.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2026-07-02	WRIT BRANCH-8	(Seat No- 43)
102	46973/2026	04.07.2026	WP (C) – 19953/2026	S.P.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2026-07-02		(Seat No- 43)
103	46974/2026	04.07.2026	WP (C) – 20147/2026	B.R.SENAPATI	C.O.	COURT NO. 5	Order Dtd. 2026-07-03	WRIT BRANCH-6	(Seat No- 54)
104	46975/2026	04.07.2026	WP (C) – 20055/2026	S.PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-2	(Seat No-6)
105	46976/2026	04.07.2026	WP (C) – 20014/2026	S.PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-4	(Seat No- 58)
106	46977/2026	04.07.2026	WP (C) – 20051/2026	J.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-28	WRIT BRANCH-8	(Seat No- 43)
107	46978/2026	04.07.2026	WP (C) – 20053/2026	S.PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
108	46979/2026	04.07.2026	WP (C) – 16137/2026	I.PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-03	WRIT BRANCH-1	(Seat No- 57)
109	46980/2026	04.07.2026	WP (C) – 18857/2026	P.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-03	WRIT BRANCH-7	(Seat No-5)
110	46981/2026	04.07.2026	WP (C) – 18664/2026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
111	46801/2026	04.07.2026	WP (C) – 8619/2024	DEBA KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH-6	(Seat No- 24)
112	46802/2026	04.07.2026	CRLMC- 3725/2017	SWETAMBARA PUROHIT	GENERAL		Petition With Annexures		(Seat No- 24)
113	46803/2026	04.07.2026	CRLMC- 3725/2017	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2018-05-07		(Seat No- 24)
114	46804/2026	04.07.2026	WP (C) – 26133/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-07-01		(Seat No- 24)
115	46805/2026	04.07.2026	CRLMC- 5499/2023	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-07-02	CRIMINAL MISC	(Seat No-7)
116	46808/2026	04.07.2026	WP (C) – 17047/2026	NALINI KUMAR JENA	GENERAL		Order Dtd. 2026-06-23	WRIT BRANCH-8	(Seat No- 40)
117	46809/2026	04.07.2026	WP (C) – 19759/2026	SWAPNAJYOTI JENA	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH-7	(Seat No-5)

118	46810/2026	04.07.2026	CRLMC-45/2026	AKANSH ACHARYA	GENERAL		Order Dtd. 2026-06-25		(Seat No-5)
119	46811/2026	04.07.2026	BLAPL-1257/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-06-29	BAIL-1	(Seat No-15)
120	46813/2026	04.07.2026	WP (C) - 23353/2023	PRASANNA KUMAR NAND	GENERAL		Judgement Dtd. 2026-07-03	WRIT BRANCH-2	(Seat No-50)
121	46814/2026	04.07.2026	CRLMC-2248/2018	SWETAMBARA PUROHIT	GENERAL		Petition	CRIMINAL MISC	(Seat No-1)
122	46815/2026	04.07.2026	WA-938/2023	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-08-25	WRIT APPEAL	(Seat No-6)
123	46824/2026	04.07.2026	FAO-83/2026	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2026-07-03	MISC. APPEAL SEC.	(Seat No-5)
124	46866/2026	04.07.2026	WP (C) - 12211/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
125	46867/2026	04.07.2026	WP (C) - 23993/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-109)
126	46871/2026	04.07.2026	CMP-418/2025	HARLOD THOMAS DAVID	GENERAL		Entire Order		(Seat No-109)
127	46872/2026	04.07.2026	WP (C) - 7459/2024	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-8	(Seat No-41)
128	46873/2026	04.07.2026	WP (C) - 5491/2024	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-2)
129	46874/2026	04.07.2026	WP (C) - 4459/2024	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-6	(Seat No-25)
130	46875/2026	04.07.2026	WP (C) - 6843/2024	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-2	(Seat No-7)
131	46876/2026	04.07.2026	WP (C) - 7078/2024	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No-19)
132	46877/2026	04.07.2026	WP (C) - 15154/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-3	(Seat No-33)
133	46878/2026	04.07.2026	WP (C) - 15157/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
134	46880/2026	04.07.2026	WP (C) - 14043/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No-111)
135	46881/2026	04.07.2026	WP (C) - 15398/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No-108)

136	46882/2026	04.07.2026	WP (C) – 15399/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No- 108)
137	46883/2026	04.07.2026	WP (C) – 15401/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No- 109)
138	46887/2026	04.07.2026	WP (C) – 15707/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No- 112)
139	46888/2026	04.07.2026	WP (C) – 15401/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No- 109)
140	46889/2026	04.07.2026	CMAPL- 150/2025	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-08-22		(Seat No- 109)
141	46890/2026	04.07.2026	WA- 2459/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-26		(Seat No- 109)
142	46891/2026	04.07.2026	WP (C) – 15842/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No- 113)
143	46892/2026	04.07.2026	WP (C) – 15875/2020	HIRARAM BHOI	GENERAL		Entire Brief	WRIT BRANCH-3	(Seat No- 14)
144	46893/2026	04.07.2026	WP (C) – 16892/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No- 107)
145	46894/2026	04.07.2026	WP (C) – 31676/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-6	(Seat No- 26)
146	46895/2026	04.07.2026	WP (C) – 1666/2021	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No- 106)
147	46897/2026	04.07.2026	WP (C) – 32872/2021	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No- 30)
148	46899/2026	04.07.2026	WP (C) – 6947/2022	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-6	(Seat No- 35)
149	46900/2026	04.07.2026	WP (C) – 11159/2023	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-6	(Seat No- 16)
150	46901/2026	04.07.2026	WP (C) – 14871/2023	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No- 17)
151	46902/2026	04.07.2026	WP (C) – 8810/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-8	(Seat No- 39)

152	46903/2026	04.07.2026	WA-110/2022	HIRARAM BHOI	GENERAL		Entire Document	WRIT APPEAL	(Seat No-2)
153	46904/2026	04.07.2026	WA-423/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-2)
154	46905/2026	04.07.2026	WP (C) - 9771/2025	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
155	46910/2026	04.07.2026	WP (C) - 8237/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-2	(Seat No-8)
156	46913/2026	04.07.2026	WP (C) - 26175/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-8)
157	46917/2026	04.07.2026	WP (C) - 21100/2021	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-3	(Seat No-11)
158	46920/2026	04.07.2026	WP (C) - 21100/2021	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-3	(Seat No-11)
159	46923/2026	04.07.2026	MACA-559/2025	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2025-09-13		(Seat No-11)
160	46926/2026	04.07.2026	MACA-774/2025	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2025-09-13		(Seat No-11)
161	46931/2026	04.07.2026	WP (C) - 8450/2021	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-6	(Seat No-26)
162	46932/2026	04.07.2026	CMP-78/2017	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-26)
163	46933/2026	04.07.2026	WP (C) - 11411/2024	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-5	(Seat No-23)
164	46934/2026	04.07.2026	WP (C) - 13749/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No-108)
165	46935/2026	04.07.2026	ABLAPL-7474/2026	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-108)
166	46944/2026	04.07.2026	CONTC-836/2026	MANOJ KUMAR DAKUA	GENERAL		Order Dtd. 2026-06-30		(Seat No-108)
167	46945/2026	04.07.2026	CRLMC-2022/2026	A B MALICK	GENERAL		Order Dtd. 2026-07-03		(Seat No-108)
168	46841/2026	04.07.2026	ABLAPL-6918/2026	M K SWAIN	GENERAL		Order Dtd. 2026-06-22		(Seat No-108)
169	46938/2026	04.07.2026	WP (C) - 23353/2023	R PATRA	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-2	(Seat No-50)
170	46939/2026	04.07.2026	WP (C) -	R PATRA	GENERAL		Order Dtd.	WRIT	(Seat

			23353/2023				2026-07-03	BRANCH-2	No-50)
171	46940/2026	04.07.2026	MATA-85/2019	S K KAR	GENERAL		Order Dtd. 2023-02-21	FIRST APPEAL	(Seat No-1)
172	46941/2026	04.07.2026	WP (C) - 28882/2019	J P KAR	GENERAL		Order Dtd. 2022-11-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
173	46942/2026	04.07.2026	MACA-301/2008	K C SAMAL	GENERAL		Order Dtd. 2018-08-31	MISC. APPEAL SEC.	(Seat No-6)
174	46943/2026	04.07.2026	CRLMC-1287/2026	B K BEHERA	GENERAL		Order Dtd. 2026-05-12		(Seat No-6)
175	46946/2026	04.07.2026	CRLMC-2025/2026	A B MALLICK	GENERAL		Order Dtd. 2026-07-03		(Seat No-6)
176	46947/2026	04.07.2026	CRLMC-2103/2026	S PARIJA	GENERAL		Order Dtd. 2026-07-03		(Seat No-6)
177	46948/2026	04.07.2026	WP (C) - 11820/2026	P K MISHRA	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-8	(Seat No-40)
178	46950/2026	04.07.2026	ABLAPL-2991/2026	S K BARIK	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(Seat No-5)
179	46952/2026	04.07.2026	WP (C) - 17921/2026	A B MALLICK	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-5	(Seat No-47)
180	46953/2026	04.07.2026	WP (C) - 19382/2026	A K BISWAL	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-8	(Seat No-43)
181	46954/2026	04.07.2026	WP (C) - 19943/2026	D SAHOO	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-8	(Seat No-56)
182	46955/2026	04.07.2026	WP (C) - 19938/2026	D SAHOO	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-7	(Seat No-18)
183	46956/2026	04.07.2026	CONTC-3395/2026	P C DAS	GENERAL		Order Dtd. 2026-07-03		(Seat No-18)

N I C (Software Team)